

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Mohammad T Asim**  
**COURT 48 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 03-08-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>ARGUMENTS</u></b>				
1	SPL CASE CBI	100077/1997	State of Maharashtra CBI ACB Vs Nasir Maneckshaw .Mistry and Ors.	SPP Amrish Pandey  Adv. Thakore, Adv. Khanna, Adv. Mokashi, Adv. Inamdar
<b><u>HEARING</u></b>				
2	SPL CASE CBI	100058/2015	The State CBI ACB Vs Shyamal Acharya and others	SPP Amrish Pandey
3	ABA	100654/2020	Shri Rana Kapoor Vs State Central Bureau of Investigation	Subhash Jadhav
4	ABA	100656/2020	Shri Rana Kapoor Vs State CBI	Subhash Jadhav
<b><u>REPLY/SAY</u></b>				
5	SPL CASE CBI	100116/2010	CBI ACB MUMBAI Vs Manjit Singh Bali and Others	SPP Amrish Pandey  Pasbola A1 Jambaulikar A23

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